

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-519

Appeal No-1043/58/ND/2019

IN THE MATTER OF:

Mittal Portfolios Pvt. Ltd.

....Applicant

Vs.

Camac Commercial Company Ltd.

.....Respondent

SECTION

U/s 58 C.A.

Order delivered on 17.05.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Kaushik Chatterjee

For the Respondent : Mr. Rahul Malhotra, Ms. Tanya Kumari

ORDER

Due to paucity of time, list the matter on **26.07.2023**.

Sd/-

(Court Officer)